

GOVERNMENT OF MEGHALAYA

MEGHALAYA MEDICAL ATTENDANCE (14TH AMENDMENT) RULES

FOR THE YEAR 2006

GOVERNMENT OF MEGHALAYA HEALTH AND FAMILY WELFARE DEPARTMENT

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ORDERS BY THE GOVERNOR

NOTIFICATION

The 22nd August, 2006

No. Health.244/2000/Pt/76:- In exercise of the powers conferred by the proviso to Article 309 of the Constitution, the Governor of Meghalaya is pleased to make the following Rules, with further to amend the Meghalaya Medical Attendance Rules, 1981, namely:-

- 1. Short title and Commencement :- (i) These rules may be called the Meghalaya Medical Attendance (14th Amendment) Rules, 2006.
 - (ii) They shall come into force at once.
- 2. Addition of new clauses to Sub-Rule (3) of Rule 10 of the Meghalaya Medical Attendance Rules after clause (an), the following Institutions shall be added, namely:-
 - "(ao) Sri Ganga Ram Hospital, New Delhi.
 - (ap) Escorts Heart Institute and Research Centre, New Delhi.
 - (aq) B.M.Birla Heart Institute, Kolkata.
 - (ar) Rabindranath Tagore International Institute of Cardiac Sciences, Kolkata.
 - (as) Cancer Centre Welfare Home and Research Institute, M.G.Road, Kolkata.
 - (at) B.P.Paddar Hospital, and Medical Research Limited, Kolkata.
 - (au) Lifeline Healthcare Services, Chennai.
 - (av) International Hospital, Guwahati.
 - (aw) Bathany Hospital, Shillong.
 - (ax) Khasi-Jaintia Presbyterian Synod Hospital, Jaiaw, Shillong.
 - (ay) Woodland Hospital, Shillong.
 - (az) Bathesda Hospital, Shillong.
 - (azi) Super Care Diagnostic Centre, Laitumkhrah, Shillong.
 - (azii) Tura Christian Hospital, West Garo Hills, Tura.
 - (aziii) Holy Cross Hospital, West Garo Hills, Tura.

Sd/- (P. S. Dkhar, MCS.,)
Commissioner & Secretary to the Govt. of Meghalaya,
Health & Family Welfare Department

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Memo No.Health.244/2000/Pt/76-A

Dt. Shillong, the 22nd August, 2006.

Copy forwarded to:-

- 1) The Director of Printing and Stationery, Meghalaya, Shillong for favour of publication in the Meghalaya, Gazette.
- 2) All Administrative Departments.
- 3) All Heads of Departments.
- 4) The Director of Health Services (MI)/(MCH&FW)/(Research), Meghalaya, Shillong
- 5) Managing Director, Sri Ganga Ram Hospital, New Delhi.
- 6) Managing Director, Escorts Heart Institute and Research Centre, New Delhi.
- 7) Managing Director, Lifeline Healthcare Services, Chennai.
- 8) Managing Director, Cancer Centre Welfare Home and Research Institute, Kolkata.
- 9) Managing Director, Rabindranath Tagore International Institute of Cardiac Sciences, Kolkata.
- 10) Managing Director, B.M.Birla Heart Institute, Kolkata.
- 11) Managing Director, B.P.Poddar Hospital and Medical Research Limited Kolkata.
- 12) Medical Superintendent, International Hospital, Guwahati.
- 13) Medical Superintendent, Bethany Hospital, Shillong.
- 14) Medical Superintendent, Khasi Jaintia Presbyterian Sybod Hospital, Jaiaw, Shillong.
- 15) Medical Superintendent, Woodland Hospital, Shillong.
- 16) Medical Superintendent, Bethesda Hospital, Shillong.
- 17) Dr.R.S. Thangkhiew, M.D., Super Care Diagnostic Centre, Laitumkhrah, Shillong.
- 18) Medical Superintendent, Tura Christian Hospital, West Garo Hills, Tura.
- 19) Medical Superintendent, Holy Cross Hospital, West Garo Hills, Tura.

By order etc.,

Deputy Secretary to the Govt. of Meghalaya Health & Family Welfare Department.

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